

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-16/173/ND/2017

IN THE MATTER OF:

M/s. RMB Financila Services Ltd

.. PETITIONER

SECTION :

Under Section 441(92, 96 & 137)

Order delivered on 31.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -
For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. At the request of the
Counsel, the matter is adjourned to 04.9.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.8.2017
